

Company: Sol Infotech Pvt. Ltd.

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(2024) 04 NCLAT CK 0010

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 1485 Of 2022

Raj Radhe Finance Limited

APPELLANT

۷s

Shrinathji Spintx Pvt. Ltd

RESPONDENT

Date of Decision: April 3, 2024

Acts Referred:

• Insolvency and Bankruptcy Code, 2016 - Section 7, 61

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka,

Member (T)

Bench: Full Bench

Advocate: Honey Satpal, Nipun Singhvi, Vishal J. Dave, Anshula Grover, Nitika Grover

Final Decision: Allowed

Judgement